

\236

SLP(Crl.)No. 6772 OF 2001

ITEM No.203

Court No.10

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 6772/2001

(From the judgement and order dated 21/08/2000 in CRLMA 4760/2000
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

DHARAM DEO SHARMA

Petitioner (s)

VERSUS

STATE OF U.P. & ORS.

Respondent (s)

(With appln(s). for anticipatory bail and c/delay in filing SLP)
(For Final Disposal)

Date : 14/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)Mr. U.U. Lalit,Adv.
Mr. Pradeep Misra,Adv.

For Respondent (s)Mr. Pramod Swarup,Adv.
Ms. Pareena Swarup,Adv.
Mr. Praveen Swarup,Adv.

Mr. K.B. Sounder Rajan,Adv.

UPON hearing counsel the Court made the following
O R D E R

The special leave petition is adjourned.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master